

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

13.

CP(IB)-3908(MB)/2018

CORAM:

SHRI V.P. SINGH

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.06.2019**

NAME OF THE PARTIES:

Ganpati Industrial Pvt. Ltd.

v/s.

Larsen & Toubro Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Ld. Counsel for the Operational Creditor as well as Corporate Debtor are present.
2. Owing to paucity of time, matter is adjourned to **26.08.2019**.

Sd/-
V.P. SINGH
Member (Judicial)

24.06.2019
pvs